

Central Administrative Tribunal, Principal Bench

10

Original Application No. 642 of 1995

New Delhi, this the 20th day of April, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Ved Ram  
R/o House No. 1496, Laxmi Bai Nagar,  
New Delhi-110 023.  
- Applicant  
(By Advocate: None)

Versus

1. Union of India through  
The Secretary,  
Ministry of Petroleum and Natural  
Gas, Shastri Bhawan,  
New Delhi.
2. The Secretary,  
Department of Personnel & Training,  
New Delhi-110 001.
3. Shri O.P. Sharma,  
Assistant,  
Ministry of Petroleum and Natural  
Gas, Shastri Bhawan,  
New Delhi. - Respondents

(By Advocate: None)

O R D E R (ORAL)

By Hon'ble Mr. S. R. Adige, Vice Chairman(A)

1. On the last date, Shri George Paracken had appeared and stated that applicant's counsel Shri H.K. Saxena had expired and sought an adjournment on behalf of applicant to determine whether the applicant wish to engage fresh counsel or not.
2. Today none has appeared on behalf of applicant. This case was listed at S.No. 7 of Regular Hearing List. In the absence of parties, the O.A. is dismissed for default and nonprosecution.

*K.S.*  
(Kuldip Singh)  
Member (J)

*S.R.A.*  
(S. R. Adige)  
Vice Chairman (A)

/dinesh/